NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.38/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Mr. Navneet Sahay Verma

M/s. Kayem Pharmaceuticals Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. Shrew Shory adv for i/b Anblegal PehiHoul NAME SIGNATURE

2) Deepti Kanonia adv tor i/b visay KANORIA Defendant 2.

ORDER TCP 38/397-398/NCLT/MB/MAH/2016

- 1. Present both sides. For filing counter-reply, seeking time.
- By consent adjourned to 08.02.2018 at 2.30 pm.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 18.12.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)